NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

32

T.C.P No. 357/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES:

SBJ Projects Pvt.Ltd.

V/s.

Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

(32) Philoze Merchant Associalé Phize

I/B Apex how Partiers

for Peliticiner

Mr. Shyam Kapadia, Louisel

Mr. Smruti Kanade, Adn

i/b Negandhi, Shah 4

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Respondent

ORDER

TCP No. 357/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 18.7.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)